

C. A. T. Bench, JAIPUR

Date of Order

Orders 04/13/94

21/11/94

Mr. P.V. Cella - Counsel for the applicant.
Mr. U.D. Sharma - Counsel for the respondent.

Heard. Judgment Reserved.

(B.M. Dhoundiyal)
Member (Adm)

(D.L. Mehta)
Vice-Chairman

24/11/94

None Present for the Petitioner

Judgment Pronouncement.

Today
(O. P. Sharma)
Administrative Member

(D.L. Mehta)
Vice-Chairman

813 to 836

to 7-24-94